

Denying Hospitalisation to Critical Patients is a contempt says SC

2210. SHRI MANGAL RAM PREMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "Denying hospitalisation to critical patients is a contempt case, says SC" appearing in the 'Times of India' dated september 21, 1996;

(b) if so, whether the Government have issued any instructions to hospitals, both Government and private, in this regard, if so, the details thereof;

(c) whether the private hospitals are not offering cannot afford free outdoor and indoor facilities to poor patients; and

(d) if so, the measures proposed to be taken to ensure that private hospital may be able to do such services?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Yes, Sir.

(b) The direction of Hon'ble Supreme Court have been communicated to the Health Secretaries of all States\UTs as well as to the Central Government hospitals to take appropriate action for carrying out orders of the court.

(c) and (d) 'Health' being a state subject, the State Government are responsible for regulating the services of private hospitals for which some States have laws including, land use law.

[Translation]

Supply of Indented Medicines

2211. SHRI JAI PRAKASH AGARWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the indented medicines are usually supplied to the CGHS beneficiaries within two working days; and

(b) if so, whether the Government propose to issue guidelines to the CGHS dispensaries particularly in Sarojini Nagar and Laxmibai Nagar in this regard to ensure supply of indented medicines to the beneficiaries within a prescribed period?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Normally, the indented medicines are supplied to the CGHS beneficiaries within two working days.

The guidelines in this regard have been reiterated on 21.5.96 to CGHS Incharges of all CGHS dispensaries under CGHS delhi\New Delhi for strict compliance of the instructions.

[English]

Vector Control Research Centre

2212. SHRI V.M. SUDHEERAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have received any report by Indian Council of Medical Research regarding closing of Vector Control Research Centre in Alleppey, Kerala;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) The Vector Control Research Centre project at Cherthala in Alleppey (Kerala) was launched as a Technology Mission project with the objective of eliminating the transmission of filarial parasites from the endemic belt. Having achieved the objective, the Indian Council of Medical Research is planning to transfer the technology to the Government of Kerala through a Memorandum of Understanding. The Council would, however, continue to provide technical guidance and expertise till the project becomes totally self-reliant.

Sports Protocol

2213. SHRI P.R. DASMUNSI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the sport-wise names of countries who have signed various sports protocol with India during Eighth Plan period alongwith the number out of them executed so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : During the Eighth Plan Period, a Sports Protocol was signed with Russian Federation of 20th February, 1996 for the year 1996-97 having the provision for exchange of sports experts, sports scientists, sports medicine experts, experts on physical exercise and highly skilled coaches in the sports disciplines of Athletics (Middle & Long Distance running), Throws, Archery, Cycling, Gymnastics, Rowing and Greco-Roman Wrestling. There is also a provision for exchange of sports teams in the disciplines of Archery, Athletics, Boxing, Football, Judo, Hockey (Men and Women), Volleyball, Rowing, Wrestling and Canoeing and Kayaking.